NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/20,21,22,23/ (IB)/2017 NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED UNDER SECTION : 433(e) (f) S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM Rep. count! l'Refusth 9. 1. ROHAN RATASECLARAGE 2. 12.R. Pradheep **ORDER**

Counsel representing both the parties are present. Counsel for petitioner filed an amended petition with a memo. Time extended at their request for filing reply. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha/Swamy Member (Judicial)

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